

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING MAY 2018**

(data as on 06.06.2018)

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	14	5	394
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	144	137	3121
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	15	9	718
BONDED LABOUR (Inc. Code 601)	14	30	1128
CHILDREN (Inc. Code 100-112)	118	141	682
WOMEN (Inc. Code 1300-1314)	606	740	2950
SC/ST/OBC (Inc. Code 1900-1904)	210	303	1103
OTHERS	6579	7405	14258
<b>TOTAL</b>	<b>7700</b>	<b>8770</b>	<b>24354</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of May 2018**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU Cognizance	17	15	237
Human Rights Defenders	7	13	111

**Cases where NHRC recommended Monetary relief during the month of May 2018**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	300000
CUSTODIAL DEATH (Judicial)	24	4650000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	2	400000
ABUSE OF POWER	2	75000
CUSTODIAL DEATH (Police)	5	1000000
CUSTODIAL RAPE (Police)	1	100000
DEATH IN POLICE ENCOUNTER	1	1000000
ALLEGED FAKE ENCOUNTERS	2	1500000
FAILURE IN TAKING LAWFUL ACTION	1	50000
FALSE IMPLICATIONS	1	25000
ILLEGAL ARREST	1	10000
UNLAWFUL DETENTION	1	600000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	400000
NON-PAYMENT OF PENSION/COMPENSATION	2	225000
ABDUCTION, RAPE AND MURDER	2	350000
DOWERY DEMAND	1	300000
RAPE	2	75000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	4	940000
ABUSE OF POWER	1	100000
<b>TOTAL</b>	<b>55</b>	<b>12100000</b>